

10

1227/02

NOTES OF THE REGISTRY

ORDERS OF THE TRIBUNAL

Order dt. 21.02.05

Parties are
absent on call.
No steps have been
taken by the applicants
to file rejoinder,
even after availing
so many chances.
Hearings are ^{deemed} complete.
List this case for
final hearing after
showing of on the
ready list.

Sd/-
21-2-05
REGISTRAR

for Hearing

(Rejoinder not filed)

Bent
file recd. on 9.3.05

on dt. 7.03.05

For Hearing.

on dt. 10.3.05

Copies of order are
ready for both side
counsel.

Order dated 10.03.2005 -

By filing a memo dated 10.03.2005
Sh. P.K. Narok, Ld. counsel for the
appellant - seek permission to withdraw the
case with liberty to file afresh. Request
is allowed. Mr. P.C. Pandey, Ld. counsel
for the respondents was present -

Sd/-
10.3.05
Hd. Chairman